

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/02/2019

C.P./260/31/2015

O.A./260/253/2015

F.O

ITEM NO: 24

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: MR.S.BEHERA

J MALLICK AND OTHERS

-V/S-

B P SHARMA

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr.S.Behera, learned counsel for the respondents has filed show cause reply which is taken on record. This Tribunal vide order dated 12.5.2015 disposed of O.A.No.253/15 with direction to respondent no.2 to dispose of the representation dated 28.3.2015 of the applicants. It is seen that vide order dated 26.8.2015, representation as aforesaid has been considered and a speaking order has been passed giving copy to the applicant. Learned counsel for the respondents also submits that copies of speaking order have also been supplied to other applicants.</p> <p>Accordingly, we are of the view that the orders of this Tribunal have substantially been complied with. In view of this, the CP is dropped and notice on the alleged contemnor(s) is discharged.</p>

(SWARUP KUMAR MISHRA
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)